

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

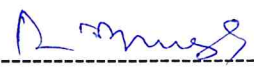

**APPLICATION NUMBER** : 268 / IB / CB / 2017

**PETITION NUMBER** : TCP/268/ (IB)/2017

**NAME OF THE PETITIONER(S)** : LAFARGE AGGREGATES & CONCRETE INDIA PVT LTD

**NAME OF THE RESPONDENT(S)** : C.T RAMACHANDRAN INFRASTRUCTURE PVT LTD

**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	
	SUREN DHAR B	S. D. Dhanu.	
	Counsel for petitioner	Surendhar B	

**ORDER**

Counsel for petitioner present. Counsel for respondents also present. Counsel for petitioner is directed to provide a copy of the petition and other documents relied upon. The respondents are directed to file counter in the matter by the next date of hearing. Counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. The matter is posted for arguments, Put up on 20.06.2017 at 2.30 P.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)